

without damp-proof course. With the passage of time, the arches have deteriorated and the rise of subsoil water has affected the floors and wall plaster. Heavy special repairs by way of replacement of roofs, floors and wall plaster and provision of damp-proof course are, therefore, necessary. After these repairs and with normal maintenance, the houses are expected to last another 25 to 30 years.

चोरी छिपे लाया गया सोना

*५२६. श्री राम साहय : क्या वित्त मंत्री १६ सितम्बर, १९६४ को राज्य सभा में ताराकित प्रश्न संख्या ७६ के दिये गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) जनवरी से जुलाई, १९६४ तक जो सोना पकड़ा गया था किन्तु जब्त नहीं किया गया था उसके शेष भाग का क्या हुआ ; और

(ख) पकड़े गये सोने में से कितना सोना मालिकों को लौटाया गया ?

†[SMUGGLED GOLD

*526. SHRI RAM SAHAI: Will the Minister of FINANCE be pleased to refer to the answer given to Starred Question No. 76 in the Rajya Sabha on the 16th September, 1964 and state:

(a) what happened to the remaining part of the gold which was seized from January to July, 1964 but was not confiscated; and

(b) how much gold was returned to the owners out of the seized gold?]

योजना मंत्री (श्री बी० आर० भगत) :

(क) सोने के बाकी भाग के सम्बन्ध में जांच-पड़ताल और फैसला करने का काम

विभिन्न दौरों में चल रहा है, जिसमें अदालती कार्रवाई भी शामिल है।

(ख) सूचना इकट्ठी की जा रही है और उसे सभा की मेज पर रख दिया जायेगा।

†[THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): (a) The remaining part of the gold is under different stages of investigation and adjudication, including proceedings in courts of law.

(b) Information is being collected and will be laid on the Table of the Sabha.]

SMUGGLERS IN GURDWARA DARBAR SAHIB, AMRITSAR

*527. SHRI U. S. DUGAL: Will the Minister of FINANCE be pleased to state:

(a) whether some allegations have been made by Master Tara Singh about the existence of smugglers in Gurdwara Darbar Sahib, Amritsar;

(b) if so, whether Government have made enquiries in the matter; and

(c) if the reply to part (b) above be in the affirmative, what is the result of the enquiries and what steps Government propose to take to prevent the misuse of the Gurdwara?

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): (a) In certain public meetings in the month of August, 1964, speakers belonging to Master Tara Singh's group are reported to have made certain allegations that the Sant Group was using the gurdwaras for harbouring smugglers and bad characters. No formal letter making such allegations has been received by the Government from Master Tara Singh.